## **NOTICE**

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17<sup>th</sup> March, 2020 to 31<sup>st</sup> March, 2020 will be taken up after 17<sup>th</sup> April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 20.03.2020 (FRIDAY)
COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreesha Merla, Member(Technical)

## For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 451 of 2020	Sun Paper Mill Ltd. Vs. S Dhanapal & Ors.	Aditya Verma	
2.	Comp. App. (AT) (Ins) No. 452 of 2020	Sushil Ansal Vs. Ashok Tripathi & Ors.	Vishvendra Tomer	
3.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri

4.	Comp. App. (AT) (Ins) No. 454 of 2020	Sai Trading and Interiors Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora
5.	Comp. App. (AT) (Ins) No. 455 of 2020	Themes Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora
6.	Comp. App. (AT) (Ins) No. 456 of 2020	Green Land Vs. Ebaco India Pvt. Ltd.	Gaurav Goel
7.	Comp. App. (AT) (Ins) No. 457 of 2020	G. Balaji Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora
8.	Comp. App. (AT) (Ins) No. 458 of 2020	Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr.	Rajeev Sharma
9.	Comp. App. (AT) (Ins) No. 459 of 2020	Promila Taneja Vs. Surendri Design Pvt. Ltd.	Rishi Pal

Note: The Court will not sit after 01:00 PM

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3. Record File

4. Website: www.nclat.nic.in Registrar